

IN THE COURT OF SUB JUDGE GANDERBAL

Case No. IA-1
CNR No:JKGB020000092024
D.O.I. 23.07.2024
D.O.O. 13.08.2024

In the case of:-

1. Noor Mohammad Gojar Chichi
S/o Alf Din Gojar Chichi
2. Ghulam Hassan Gojar Chichi
S/o Noor Din Gojar Chichi
Both Residents of Chountwar Lar Ganderbal

....Decree Holders

...Through; Mr. Iqbal Ahmad Reshie, Advocate

Versus.

1. State through Commissioner Secretary
Revenue Civil Secretariat Srinagar
2. Commissioner Secretary R & B Department
Civil Secretariat Srinagar/Jammu
3. Collector Land Acquisition Ganderbal/
Deputy Commissioner Ganderbal.
4. Tehsildar Lar.
5. Chief Engineer R& B Rajbagh Srinagar
6. Executive Engineer R&B Division Ganderbal
(Mini Secretariat Ganderbal.)

....Judgment Debtors

...Through; Mr. Mudasir Afzal, Ld. Standing Counsel

In the matter of :

**Suo Moto Contempt against Deputy
Commissioner-Shyambir.**

CORAM: Fayaz Ahmad Qureshi J.O. Code: JK00169

ORDER

1. In the above captioned matter, Mr. Shyambir Singh Deputy Commissioner Ganderbal, who is facing criminal contempt before Hon'ble High Court of J&K having been referred by this Court, appeared and filed an application seeking apology. A

written apology in the form of affidavit has been filed stating therein that there has never been any deliberate or wilful attempt to interfere with the administration of justice and that in view of the contempt proceedings drawn by the Hon'ble Court of Ld. Sub-Judge/Chief Judicial Magistrate Ganderbal against the deponent, the deponent therein tenders his sincere apology in the instant matter. The apology in the shape of affidavit has been attested by Executive Magistrate 1st Class Ganderbal.

2. This court provided sufficient time to the respondent-Mr. Shyambir Singh Deputy Commissioner Ganderbal to ponder over his apology. The respondent verbally reaffirmed that he is tendering the apology sincerely and he undertakes that he will not cause any interference in the judicial functions and will always respect the courts of law. The apology has been placed on file and a copy of the same is submitted to Hon'ble High Court of J&K and Ladakh for further kind orders in light of the apology tendered before this court.

Announced
13.08.2024

Chief Judicial Magistrate
Ganderbal